

Ministry of Labour and Employment and Planning Commission has since been completed; and

(b) if so, what are their findings?

The Deputy Minister of Labour (Shri Abid Ali): (a) No.

(b) Does not arise.

तीब्बती शरणार्थी

{ श्री भक्त बर्मान :
 श्री बी० चं० शर्मा :
 श्री राजेश्वर दाटिया :

क्या प्रधान मंत्री २४ नवम्बर, १९५९ के तारांकित प्रश्न संख्या २६१ के उत्तर के सम्बन्ध में एक ऐसा विवरण सभा पटल पर रखने की कृपा करेंगे कि जिस में निम्न जानकारी दी गई हो :

(क) १ नवम्बर, १९५९ के बाद कुल कितने नये तिब्बती शरणार्थियों ने भारत में प्रवेश किया ;

(ख) उत्तरी सीमा के किन-किन दरों से वे भारत में प्रविष्ट हुए ;

(ग) प्रत्येक दरे से कितनी-कितनी संख्या में वे आये ;

(घ) उन्हें किन स्थानों पर बसाया गया है; और

(ङ) उन्हें सहायता देने पर सरकार का व गैर-सरकारी संस्थानों का कुल कितना धन व्यय हो चुका है ?

प्रधान मंत्री तथा वैदेशिक-कार्य मंत्री (श्री जवाहरलाल नेहरू) : (क) से (ङ). आवश्यक सूचना का ब्योरा सदन की मेज़ पर रख दिया गया है [रेकॉर्डेड पेशिष्ट १, प्रामुख्य संख्या ४]

Code of Discipline

9. { Dr. Ram Subhag Singh:
 Shri P. G. Deb:

Will the Minister of Labour and Employment be pleased to state:

(a) what was the position regarding working of Code of Discipline in

different industries during the year 1959 as a whole; and

(b) how many man-days were lost in each industry during the year, 1959?

The Deputy Minister of Labour (Shri Abid Ali): (a) A statement is laid on the Table of the Sabha. [See Appendix I, annexure No. 5].

(b) An industry-wise statement showing provisional figures for January—November, 1959 is laid on the Table of the Sabha. [See Appendix I, annexure No. 6]. Complete figures for December, 1959 are not yet available.

Indian Trade Delegation to West European Countries

10. { Shri P. G. Deb:
 Shri D. C. Sharma:
 Shri Damani:
 Shrimati Ila Palchoudhuri:
 Dr. Ram Subhag Singh:
 Shri Ajit Singh Sarhadi:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 491 on the 2nd December, 1959 and state:

(a) whether the report of the Indian Trade Delegation to West European Countries has been received by now;

(b) if so, the decisions taken by the Government thereon; and

(c) whether a copy of the report will be laid on the Table?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) The Delegation's formal report is being finalized and is expected to be submitted to Government shortly.

(b) and (c). Do not arise at this stage.

Violation of Air Space on Goa Border

11. Shri Ram Krishan Gupta: Will the Prime Minister be pleased to refer

to the reply given to Unstarred Question No. 1039 on the 7th December, 1959 and state:

(a) whether Government have studied the complex features regarding the violation of air space on Goa border; and

(b) if so, the result thereof?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). The matter is still under examination.

Export of Tobacco Seed Oil

12. Shri Ram Krishna Reddy: Will the Minister of Commerce and Industry be pleased to state:

(a) how much of tobacco seed oil is exported annually;

(b) the names of the countries to which it is exported;

(c) the foreign exchange earned thereby; and

(d) whether the use of tobacco seed oil as a new source material for production of vanaspati and its suitability for consumption will be considered by Government?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (c). The quantity of tobacco seed oil exported and the foreign exchange earned during the last three years were as follows:—

Year	Qty. Cwts.	Value Lakhs of Rs.
1957 . . .	19,000	13.2
1958 . . .	34,000	16.7
1959 (Jan.-Nov.)	5,000	3.6

(b) U.K., Italy, Australia and France.

(d) It is not proposed to permit the use of tobacco seed oil in the manufacture of vanaspati.

Government of India Forms Press, Aligarh

13. Shri Tangamani: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the workers of the C.P.W.D. employed in the Government of India Forms Press, Aligarh (both regular and work-charged) are governed by the Factories Act, 1948;

(b) if so, the number of workers according to each category of posts; and

(c) if the reply to part (a) above be in the negative, the reasons therefor?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) Yes.

(b) Regular

1. Electrician . . .	2
2. Engine Driver . . .	2
3. Switch Board Attendant	1
4. Fitter . . .	1
5. Mechanic . . .	1
6. Cleaner . . .	5
	12

Work charged

1. Pump Driver . . .	1
2. Wireman Grade II . . .	3
3. Armature Winder Grade II . . .	1
4. Khallasis . . .	4
5. Cleaner . . .	1
	10

(c) Does not arise.

Population Problem

14. Shri Rameshwar Tantia: Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Central Statistical Organisation has studied the population problem of the country; and

(b) if so, the results of the study?